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Discrimination against UPSC aspirants from Hindi medium

1760. DR. PRADEEP KUMAR BALMUCHU: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Union Public Service Commission (UPSC) is showing its biased attitude against Hindi aspirants in UPSC examinations;
 - (b) if so, the details thereof; and the reasons therefor; and
- (c) the action being taken by Government in this regard to protect the interests of such candidates of UPSC examinations?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) No, Sir.

(b) and (c) Do not arise.

Direction on appointing officials in Minister's staff

1761. SHRI ANAND SHARMA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government has issued a directive to all Ministries/Departments not to appoint officers/officials who had worked in any capacity/the personal staff of Ministers in the previous Government in the staff of Ministers of present Government; and
 - (b) if so, the details thereof and the reasons for the decision?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) and (b) Due to administrative requirements, Government has issued guidelines that any officer/official/private person, who has worked earlier in the personal staff of a Minister, may not be appointed in the personal staff of Ministers in the present Government. Subsequently, certain relaxations have been given according to which the said guidelines shall apply only in respect of Private Secretary, Officer on Special Duty, Additional Private Secretary, Assistant Private Secretary and First PA who have worked in the personal staff of any Minister for any duration during the last 10 years which is to be reckoned from 19th June, 2014.

Special cadre for super specialist doctors

1762. SHRI MANSUKH L. MANDAVIYA: Will the PRIME MINISTER be pleased to state the action that has been taken by the Ministry in consultation with Ministry of Health and State Governments to create special cadre for super specialist doctors like; IAS, IPS, IRS, IFS etc. as with a view that, most of super specialist doctors are reluctant to join in Government services?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): As intimated by the